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(2024) 08 DEL CK 0029

Delhi High Court

Case No: Civil Miscellaneous Petition No. 1297 Of 2023, Civil Miscellaneous Application No. 41520 Of 2023

Rajesh Wadhawan APPELLANT

Vs

Sh Naveen Sabharwal RESPONDENT

Date of Decision: Aug. 1, 2024

Acts Referred:

• Constitution of India, 1950 - Article 227

• Code of Civil Procedure, 1908 - Section 151, Order 5 Rule 1, Order 6 Rule 15A, Order 9

Rule 7

Arbitration and Conciliation Act, - Section 34

Hon'ble Judges: Shalinder Kaur, J

Bench: Single Bench

Advocate: Tarun Satija, Rajesh Mahindra

Final Decision: Allowed

Judgement